63

- Volgas were allowed to operate M/s. a restaurant and two snack bars at Delhi airport. Air India are not, however, taking any flight meals from this restaubut from another Volga concern on the basis of sealed quotations invited from reputed parties.
 - (b) to (d) Do not arise.
- M. P.'s Representation on Attack on PATMOHANA COLLIERY

387. SHRI KALYAN ROY: SHRI BHUPESH GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received any representation from any Member of Parliament regarding police inaction in relation to the repeated armed attacks on the Patmohana Colliery
- (b) if so, what are the details of the complaints;
- (c) how many persons, who were named in the F.I.R. for armed attacks on the 15th and 16th November, 1969 and 10th February, 1970 have been so far arrested and when;
- (d) how many persons are reported to be absconding; and
- (e) what steps have been taken by the police against the absconders?

THE MINISTER OF STATE MINISTRY OF HOME THE AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

- (b) It was alleged that action under law had not been taken in respect of three incidents on 6th October 1969, in the middle of November, 1969 and on 10th February, 1970.
- (c) to (e) Facts are being ascertained from the State Government.

CHAPTER OF ASIAN PEOPLE'S ANTI-LEAGUE IN INDIA COMMUNIST

388. SHRI KALYAN ROY: SHRI BHUPESH GUPTA:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Starred I Question No. 101 given in the Rajya Sabha on the 26th February, 1970 and state:

Questions

- (a) when the Chapter of Asian People's Anti-Communist leage in India was formed;
- (b) the names of the present office bearers and their occupation; and
- (c) whether the League has branche in the various States and if so, where ?

THE MINISTER \mathbf{OF} STATE MINISTRY OF HOME THE IN(SHRI VIDYA CHARAN AFFAIRS SHUKLA): (a) According to information available with the Government, India Chapter of Asian People's Anti-Communist League was formed at New Delhi in January, 1963.

- (b) The following are the office-bearers:—
- (i) Shri Dahyabhai V. President. Patel, M.P.
- (ii) Shri Sunder Mani Vice-President Patel, M.P.
 - (iii) Shri Ram Swarup Saharwal, Journalist, General-Secretary.
- (iv) Shri A. Narendra, Journalist Treasures
- (c) There is no information the existence of any branches in States.

Transfer of Senior Officers in West BENGAL BEFORE PRESIDENT'S RULE

- 389. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of officials of the I.C.S. I.P.S. and I.A.S. cadres of the Government of West Bengal who have been transferred from the posts held by them immediately before imposition of the President's rule;
- (b) the details of the transfers and reasons therefor;
- (c) whether any action has been taken against any officials for unprofessional conduct or transgression of lawful duties;